Declaration of Assets and Liabilities

						Year	·····	
		I, SIDHNA	THICHO	UDHARYON,	/daughter/wif	e of SHRI +	HIRA LALC	HOUDHARY
Calendaria (a contra contra transcrio), a pro-	ag	ed: 42	years,	belonging	to BIHAR	LEGISI	ATIVE A	SSEMBLY SECR
	1 501	vice and presently	working as .	SECU	RITY G	UARD		11
31.4.(4	-/	e herein below the					alance, etc.) of	
3 12		self, my spouse and						
18	Α.	Details of mov	able assets					
rolo.	give	(Assets in joint in)	name indicat	ing the exter	nt of joint ow	nership will a	lso have to be	
0	Sr No		Self	Spouse	Dependant-1		-2 Dependant-	3
1333	(i)		15,000/-	REN DEVI	RANYEER CHOUDHIAR	SAMAR Y KUMAR	RAVI	
17.2	(ii)		-		SAVING	SAVINO		
2345		Banks, Financial Institutions And Non-Banking Financial Companies	SAVINO 1200/-	-NIL-	2000/-	2000/-	SAVING 1500/-) :
	(iii)	Bonds, Debentures and Shares in companies	-NIL-	NIL-	NIE -	-NIL -	N11-	
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL-	NIL-	NIL-	-NIL -	- NIL-	
	(v)	make, etc.)	TWO-WHE ELER - HONDA)	NIL-	NIL -	NIL -	-NIL-	
		Jewellery (give details of weight and value)	NIL- (RS	OLD-1057M -500004) - LVER-2657M -2000/-	NIL	NIL-	NIL	
		Other assets, such as values	11LN	112-1-	NIL-	NIL-	-NIL-	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

interests

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[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr.		Se				-2 Dependant-3
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market valu		Name		Name NIL -	- N1 L
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	- NIL	- HIL	- NIL-	-NIL-	NIL -
(III)	Buildings (Commercia and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		- NIL-	-NIL-	-NIL -	-NIL-
	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIZ	-N)L-	-N1L	-NIT-	-N11
	Others (such as interest in property)	NIL	NIL	W11-	-N/L-	NILT

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on (0.00)
(i) Loans from Banks	SBIBIHARVIDHAN	78.5 LAKHIS
(ii) Loans from financial institutions	SRIRAM FINANACE	750,000/-
(iii) Government Dues: (a) dues to departments dealing with government accommodation	- NIL-	-NIL -
(b) dues to departments dealing with supply of water	_ NIL —	-NIL-
(c) dues to departments dealing with supply of electricity	- NIL -	-NIL-
	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of	Financial Institutions(s) / Department (s) (i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of water

Sidhmath chouethary

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(d) dues to departments dealing with telephones (e) dues to departments	-NIL-	-NIL-
dealing with government transport (including aircraft and helicopters) (f) Other dues, if any	- NIL -	- NIL
	- NIL -	- NIL -
(b) (i) Income Tax including surcharge [Also indicate the assessment year upto	PAN-AQNPC3359H	
which Income Tax Return filed. Give also Permanent Account Number (PAN)]		- NIL -
(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	- NIL -	- NIL -
(iii) Sales Tax [Only in case of proprietary business]	- N1L-	- N1L -
(iv) Property Tax	- NIL -	NIL -

C. <u>Personal Detail</u>	NIC-	
GPF/CPF/PRAN No. :- Gender :-	1/0084647925 M (M/F)	
Date of Birth :-	15061978 (DD/MM/YYYY)	
Class/Group :-	(A/B/C)	(3/8/3
	BIHAR LEGISLATIVE ASSEMBLY SECRA ITRIATE (Full Name e.g. B.A.SBihar Administrative Service,	PATNI
Home District :-	B.S.S Bihar Secretariat Service etc.) PATNA	
I hereby declare knowledge and belief.	that the above details are true to the best of my	

Signature Sidmath Choudhary
Name of Employee: SIDHNATH CHOUDHARY
Designation: SECURITY GUARD

Department: BIHAR VIDHAN SABHA, PATNA

Note:

Place: PATNA

Date: 15:02 . 2021

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.